

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 186 of 2023

(Under Section 14 & Section 15 r/w Section 18 of the National Green Tribunal Act, 2010)

IN THE MATTER OF:

RAVINDRANATH SHANBHOGUEAPPLICANT

VERSUS

UNION OF INDIA AND OTHERSRESPONDENTS

REPORT FILED BY THE FIFTH RESPONDENT IN THE ABOVE CASE



Adv. Rema Smrithi.V.K

ADDITIONAL STANDING COUNSEL

5th Respondent

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VOLUME 1

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Dated this the 1st day of January, 2024.

Rema Smrithi. V.K., Advocate
Additional Standing Counsel

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Dated this the 1st day of January 2024.

Rema Smrithi. V.K., Advocate
Additional Standing Counsel

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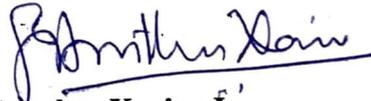
RAVINDRANATH SHANBHOGUEAPPLICANT

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VERIFICATION

I, Aurther Xavier J, Environmental Engineer, Kerala State Pollution Control Board, District Office, Kasaragod, do hereby verify on this the 1st Day of January, 2024, that all what is stated above are true and correct to the best of my knowledge and information.



Aurther Xavier J

Environmental Engineer

**J. AURTER XAVIER
ENVIRONMENTAL ENGINEER**



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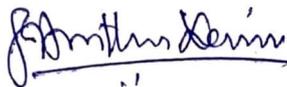
VOLUME 1

REPORT FILED BY THE FIFTH RESPONDENT IN THE ABOVE CASE

I, Aurther Xavier J, aged 54 years, currently working as Environmental Engineer of the District office of Kerala State Pollution Control Board, Kasaragod, do hereby solemnly affirm and state as follows:

1. I am the Environmental Engineer, Kerala State Pollution Control Board (hereinafter referred to as Board), and duly authorized to represent the 5th respondent in the above case. I am aware of the facts affirmed by me in this report. I am swearing this report based on the best of my knowledge, information and belief and the facts revealed from the records.
2. Based on the Order of the Hon'ble National Green Tribunal, dated 20-12-23, alleged illegal site, located within the plantation situated in Minchipadavu, within Kerala border, in Nettanige - Mudnur village, was inspected from the district office on 21/12/2023. The alleged well is located inside the plantation belonging to the Plantation Corporation of Kerala (PCK).
3. The total plantation area was said to be about 40 hectares. The well is located in the middle of the plantation area. Now it is almost filled with earth and left with only a depression of about 2 feet. However, soil and water samples were collected near the area. The photographs related to recent site investigation and sample locations are attached herewith as **Annexure 1**.




J. AURTHER XAVIER
ENVIRONMENTAL ENGINEER

4. Board has been monitoring the water quality in the affected areas, with selected points at Yethadka, Sulliapadav, Vanninagar, Bakkilapadav, and Swargathod, as part of State Water Monitoring Programme. All these points are found to be located around in Kerala side of the current site of investigation as shown in **Annexure 2**. Samples of sediment and water have been collected and analysed for more than 10 years on a monthly basis to study the presence of Endosulfan. The analysis reports have showed Below Detectable Levels of Alpha and Beta Endosulfan.
5. From the above, it is hereby submitted that detectable levels of Alpha and Beta Endosulfan were not obtained in the areas.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 1st day January of 2024.



A handwritten signature in blue ink, appearing to read "J. Aurther Xavier".

ENVIRONMENTAL ENGINEER
DISTRICT OFFICE, KASARAGOD

J. AURTHER XAVIER
ENVIRONMENTAL ENGINEER

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ANNEXURE-1



Sediment sample S1



Sediment sample S2



Sediment sample S3



Well water sample W1

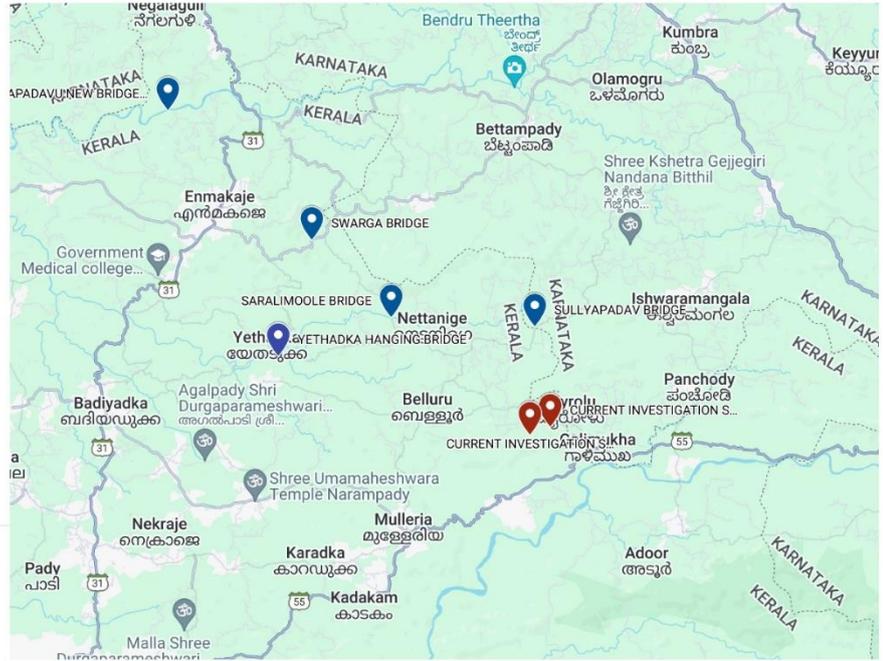


Well water sample W1

ANNEXURE-2

SHIRIYA

- SHIRIYA SAMPLING STATION
 - YETHADKA HANGING BRIDGE
 - SULLYPADAV BRIDGE
 - BAKILAPADAVU NEW BRIDGE LOCATION
 - SWARGA BRIDGE
 - SARALIMOLE BRIDGE
 - CURRENT INVESTIGATION SITE
 - CURRENT INVESTIGATION SITE
- SAMPLING STATIONS



Location of sample points in SWMP and current investigation site